the price of tea include:

- (i) from the last week of September, 1989 sale of CTC varieties of tea at alternate public auctions have been restricted to domestic buyers.
- (ii) No withdrawal is permitted from the auction for domestic sale, thus enabling an increase in the availability of CTC teas to the domestic buyer.
- (iii) the producers have been supplying economy packs at a price of Rs. 40/- plus local taxes, through specified retail outlets. In additional lose tea traders have also introduced "Nagrik' variety of lose tea @Rs. 45/- per kg, plus local taxes.
- (iv) A Committee under the chairmanship of Special Secretary in the Ministry of Commerce reviews the price situation from time to them.
- (v) The leading tea producing companies have drawn up Action Plans for increased production of tea during 1990.
- (c) and (d). The profits earned by tea companies are related to not only increase in the per unit price realisation, but also to increase in the cost of production due to various factors, such as increase in the wage of tea plantation workers, hike in the price of inputs, increase in the levy of taxes and duties etc.

Smuggling of Gold through Saurashtra Coast

5767. SHRI RAM PRASAD
CHAUDHARY:
SHRI JANARDAN TIWARI:
Will the Minister of FINANCE be pleased

to state:

- (a) whether any case of large scale smuggling of gold at Saurashtra Coast has been detected recently:
- (b) the steps being taken by Government to check such cases of smuggling; and
- (c) whether there is any plan for further strengthening the National Cost Guard?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Yes, Sir. On 14th March, 1990, the Customs authorities seized 1296 foreign marked gold biscuits weighing 151 Kgs. worth approximately Rs. 5.12 crores from a truck at Bharuch, Investigations revealed that the gold had been clandestinely landed on the coast of Mangrol in Saurashtra.

- (b) the anti-smuggling agencies remain vigilant against smuggling activities including those on the Saurashtra Coast. Close coordination is being maintained between all the agencies including the Coast Guard which are charged with the responsibility of detecting and preventing smuggling.
- (c) A Five Year Development Plan for the period 1990-1995 for further strengthening the Coast Guard is under the scrutiny of Ministry of Defence.

[English]

Heroin Trafficking

- 5768. DR. DAULATRAO SONUJI AHER: Will the Minister of FINANCE be pleased to state:
- (a) the remedies United Nations has sought on India's stress upon the need for international trafficking of heroin, the build of which is smuggled into India from across the border with Pakistan; and.
 - (b) the details of International co-opera-